NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 86/(MAH)/2014 IA No. 01/2017

CORAM:

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Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: Mr. Sadashiv S. Patil & Ors.

V/s.

M/s. Warana Agro Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Omkar V. Deosthale.	AR for Respondent 2.	J. Kar-
2.	Chirage. Sorucha	Ado for all Petitioners	Planech

ORDER

IA No. 01/2017 in CP No.86/397-398/CLB/MB/MAH/2014

- 1. The Learned Counsel for both the parties are present.
- 2. I.A. No. 01/2017 heard, order to be pronounced.
- 3. The Petition is adjourned to **24.03.2017**. Date is duly communicated to both the sides.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

23rd February, 2017.